

Nature of case-A.B.A

Filing no.-8162/2020

Bahal Sahu Vs. The State of Jharkhand.

Advocate Name- Gaurav

DEFECTS:-

9(i) Date stated at last para of affidavit may be verified.

9(ii) Duly certified type copy of page no 13 and 14 may be filed.

9(iii) Resident name of petitioner, at page 1 and vak differs.